

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.09.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).
For Orders (To Release the Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI &Anr. With	Jeevan Prakash	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
2.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI &Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
3.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI &Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
4.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI &Anr. With	P.K. Bhalla	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
5.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI &Ors. With	Manas Kumar Chaudhuri, PranjaliPrateek, DhruvRajain	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
6.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI &Ors. With	Nisha Kaur Uberoi Atreyee Sarkar Shravani	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
7.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI &Anr.	H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 628 of 2018	Naresh Kumar Sharma Vs. Oriental Bank of Commerce &Anr.	K.G. Verma	Niti Jain (R1) Tushar Tyagi -RP

For Orders

2.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Mangesh Krishna	Ajay Gaggar
3.	Comp. App. (AT) (Ins) No. 394 of 2019	Madras Steels and Tubes "Megh Synergy" Vs. Matrix Boilers Pvt. Ltd.	Charu Sachdev	Simar Pal Singh
4.	Comp. App. (AT) (Ins) No. 854 of 2019	Punjab National Bank. Vs. Vindhya Cereals Pvt Ltd.	R.P. Vats	
5.	Comp. App. (AT) (Ins) No. 946 of 2019 & I.A No 2884 of 2019	Sobha Renaissance Information Technology Pvt Ltd (SRIT). Vs. Trivium Systems Inc. Rep. By their Indian Subsidiary Trivium India software Pvt Ltd & Ors.	Shivam Narang	Anuparna bordoloi

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 958 of 2019	Hindprakash Industries Pvt Ltd. Vs. Modern Syntax (India) Ltd.	Rashi Bansal	
7.	Comp. App. (AT) (Ins) No. 959 of 2019	Mohinish Kumar & Ors. Vs. Mohit Chawla RP of Premsons Super Steels Pvt Ltd & Ors.	Mansij Arya	
8.	Comp. App. (AT) (Ins) No. 960 of 2019	Amit Kumar Agarwal. Vs. UCO Bank & Anr.	Soumya Dutta	
9.	Comp. App. (AT) No. 247 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd & Ors.	Yogesh K. Jagia	Bharat.K
10.	Comp. App. (AT) No. 248 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd & Ors.	Yogesh K. Jagia	Bharat.K

11.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India.	Sreenita Ghoshdastidar	
12.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	Sreenita Ghoshdastidar	
13.	Contempt Case No. 22 of 2019 in Comp. App. (AT) (Ins) No. 586 of 2019	Cachar Paper Project Workers's Union (INTUC). Vs. Hindustan Paper Corporation Ltd. & Anr	Anish Roy	

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani-R3 Kanwal Chaudhary-R4
15.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	Saurabh J. Karan Singh
16.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	
17.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	Charu Bansal
18.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt Ltd.	Achal Gupta	Sandeep Bhuraria
19.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti
20.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	
21.	Comp. App (AT) (Ins) No. 715 of 2019	Savan Godiawala. Vs. G.Venkatesh babu & Ors.	Charu Bansal	Nitish Bandar-R1
22.	Comp. App. (AT) (Ins) No. 736 of 2019	Kline Technical Consulting LLC. Vs. Central Electronics Ltd.	Alok Tripathi	Anuj Kumar
23.	Comp. App. (AT) (Ins) No. 776 of 2019	Seitz GmbH Vs. Simran Technologies Pvt. Ltd.	Swapnil Gupta	Rahul Gupta

24.	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt Ltd. Vs. Concentrix Daksh Services India Pvt Ltd & Anr.	Madhvam Sharma	
25.	Comp. App. (AT) (Ins) No. 825 of 2019	Sai Ramakrishna Karuturi Vs. Axis Bank Ltd. & Anr.	Neeha Nagpal	Arjun Krishnan- R1
26.	Comp. App. (AT) (Ins) No. 829 of 2019	Spade Financial Services Ltd & Anr. Vs. Hari Krishan Sharma & Ors.	Rohit Krishan Naagpal	Sonaakshi Dhiman
27.	Comp. App. (AT) No. 185 of 2019	Ravi Kumar Distilleries Ltd & Ors. Vs. Comfort Intech Ltd & Ors. With	Ravi Raghunath	V. Seshagiri
28.	Comp. App (AT) No. 201 of 2019	Comfort Intech Ltd. Vs. Ravi Kumar Distilleries & Ors.	Shubhangi	Ravi Raghunath- R1&2
29.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt Ltd & Anr. Vs Alliance Industries Ltd & Ors. With	Ankit Dubey	Anurag Sharma- R1
30.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt Ltd & Anr. Vs. Ashok Kumar Khosla. & Ors. With	Ankit Dubey	Anurag Sharma- R1
31.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt Ltd & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1

After the above or 12: 00 Noon, whichever is earlier.

For Admission (After Notice)

32.	Comp. App. (AT) (Ins) No. 524 of 2019	Arcelormittal India Pvt Ltd. Vs. Abhijit Guhathakurta , RP of EPC Constructions India Ltd &Ors.	Sudip Mahapatra	Sumesh Dhawan- R1 Pratiksha Mishra- R3
33.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Praveena Gautam- BOB Mithun Shashank- IBBI Pooja Pandey-R1

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 270 of 2018 Part Heard	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
2.	Comp. App. (AT) No. 271 of 2018 Part Heard	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Manisha Chaudhary	Abhishek Rao
3.	Comp. App. (AT) No. 329 of 2018 Part Heard	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao

03:00 PM

For Orders

4.	I.A. No. 2870 of 2019 in Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan
5.	I.A No.2885,2886 2887 & 2888 of 2019 in Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
6.	I.A No . 2889, 2890,2891 & 2892Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
7.	I.A No. 2893 2894,2895 & 2896 Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)
8.	Comp. App (AT) No. 275 of 2017 & I.A. No. 2512 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)

9.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
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For Hearing

10.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhhar Rao
11.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)
12.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

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By Order

**-sd/-
Registrar**